NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/14/2017

NAME OF THE PETITIONER(S)

: J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S)

: PRINTS INDIA PRIVATE LIMITED

UNDER SECTION

:241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Prithviral

2. Seema Kumazi Chookan

Counsel 60 V

RUS PORDENTS 1-3 Priotis

For K. moorthy

Council for Petidinen dell

ORDER

Ms Seema Kumari Chouhan, proxy representing the petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority today as he is held up at the High Court of Madras. Shri Prithviraj, counsel for respondents present. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 06.12.2017 at 10.30 A.M.

> Sel -K Anantha Padmanabha Swamy Member (Judicial)